

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) to (c) Request for Proposal (RFP) for capital procurement of bulletproof jackets is issued and is at trial stage. The capital procurement of Defence equipment is done as per the provisions of Defence Procurement Procedure which contains timelines for various stages of procurement.

Status of implementation of OROP

50. SHRI NEERAJ SHEKHAR:
SHRI AVINASH RAI KHANNA:
SHRI ARVIND KUMAR SINGH:

Will the Minister of DEFENCE be pleased to state:

(a) whether delay in the implementation of One Rank One Pension (OROP) to all the Ex-servicemen has been protested by army veterans recently in various parts of the country;

(b) if so, the present status of the implementation of One Rank One Pension to all the Ex-servicemen in the country; and

(c) the time by which a final decision in this regard is likely to be announced and implemented?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH): (a) Yes, Sir.

(b) and (c) The principle of One Rank One Pension for the Armed Forces has been accepted by the Government. The modalities for implementation were discussed with various stakeholders and are presently under consideration of the Government. It will be implemented once the modalities are approved by the Government.

Compensation to the families of deceased Army Jawans

51. SHRI RAJKUMAR DHOOT: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that many Army Jawans were killed recently by militants in an ambush in Manipur, if so, the details thereof;

(b) compensation and other relief provided by Government to the families of the late Jawans; and

(c) what action Government has taken against the militants who ambushed the Army Jawans?